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**J. Sahoo Vrs. UOI**

**Orders/Directions Sl. No. 2**

**O.A. No. 393 of 2011**

Order dated: 04.11.2015

CORAM

**HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)**

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Heard Mr. T.Rath, Ld. Counsel for the applicant, and  
Mr. S.K.Singh, Ld. Addl. Central Govt. Standing Counsel appearing on  
behalf of Department of Posts.

Mr. T.Rath has made a submission that he may be allowed  
to withdraw this O.A. with liberty to file another application by  
challenging the final order of the Disciplinary Authority. He is allowed  
to withdraw this O.A. and the matter is, accordingly, disposed of as  
withdrawn.

  
MEMBER(Admn.)

RK